

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/220/2016
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. SITHIRAI ANANDAM
FOR P. ESWARAN

counsel for
respondents.
1 TO 7



T. v. P. Sai Vihari
for Hari Shankar Mari

counsel for
petitioner

T. v. P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Sithirai Anandam, counsel for R1 to R7 present. Counsel for respondents prayed further time for filing vakalat and also counter in the amended CP. Time extended finally. Consequent upon filing of the amended CP, the Registry may set the title of the case in order. Put up on 09.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)